

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No.865/2025

JITENDER @ KALLA

Appellant(s)

VERSUS

STATE (GOVT.) OF NCT OF DELHI & ANR.

Respondent(s)

[CRL. APPEAL NO. 865/2025 HAS ALREADY BEEN DISPOSED OF VIDE JUDGMENT AND ORDER DATED 20.2.2025. THE MATTER IS LISTED ONLY TO CONSIDER THE ISSUE AS CONTAINED IN PARAGRAPH NO. 43 OF THE JUDGMENT DATED 20.2.2025]

WITH

W.P.(C) No. 454/2015 (PIL-W)

SLP(C) No. 754-755/2020 (XVI)

IA No. 140828/2022 - APPLICATION FOR PERMISSION

IA No. 157620/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 74621/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

MA 1502/2020 in W.P.(C) No. 454/2015 (PIL-W)

IA No. 45959/2022 - APPEAL AGAINST REGISTRARS ORDER XV RULE 5

IA No. 102359/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 55879/2023 - INTERVENTION APPLICATION

IA No. 72730/2022 - INTERVENTION APPLICATION

IA No. 95642/2020 - INTERVENTION/IMPLEADMENT

IA No. 95821/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON

W.P.(C) No. 687/2021 (X)

[TO BE HEARD IMMEDIATELY AFTER SUBMISSIONS IN CRIMINAL APPEAL NO. 865/2025 ARE HEARD]

IA No. 49502/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 72029/2021 - EX-PARTE STAY

IA No. 49500/2023 - INTERVENTION APPLICATION

IA No. 34078/2022 - INTERVENTION APPLICATION

IA No. 160561/2021 - INTERVENTION APPLICATION

IA No. 74976/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 1077/2021 (X)

IA No. 123819/2021 - EX-PARTE AD-INTERIM RELIEF

W.P.(C) No. 189/2022 (X)

[TO BE TAKEN UP IMMEDIATELY AFTER SUBMISSIONS IN CRIMINAL APPEAL NO. 865/2025 ARE HEARD]

IA No. 16812/2025 - APPLICATION FOR PERMISSION
IA No. 39576/2022 - EX-PARTE STAY
IA No. 39579/2022 - EXEMPTION FROM FILING O.T.

Diary No(s). 7704/2022 (PIL-W)
[TO BE TAKEN UP IMMEDIATELY AFTER THE HEARING OF CRIMINAL APPEAL
NO. 865 OF 2025 IS OVER]
IA No. 36546/2022 - CLARIFICATION/DIRECTION

W.P.(C) No. 324/2022 (X)
[TO BE HEARD ALONG WITH W.P. (C) NO. 687/2021]
IA No. 67238/2022 - EX-PARTE STAY

W.P.(C) No. 639/2022 (X)
[TO BE TAKEN UP IMMEDIATELY AFTER SUBMISSIONS IN CRIMINAL APPEAL
NO. 865/2025 ARE COMPLETE]
IA No. 114704/2022 - EX-PARTE STAY

W.P.(C) No. 715/2022 (X)
[TO BE TAKEN UP IMMEDIATELY AFTER SUBMISSIONS IN CRIMINAL APPEAL
NO. 865/2025 ARE OVER]
IA No. 296729/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 266172/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 125250/2022 - CLARIFICATION/DIRECTION
IA No. 125251/2022 - EXEMPTION FROM FILING O.T.
IA No. 16830/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

MA 143/2023 in W.P.(C) No. 454/2015 (PIL-W)
[TO BE HEARD ALONG WITH CRIMINAL APPEAL NO. 865/2025] FOR FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 21625/2023
IA No. 21625/2023 - APPROPRIATE ORDERS/DIRECTIONS

MA 262/2023 in W.P.(C) No. 454/2015 (PIL-W)
[TO BE HEARD ALONG WITH CRIMINAL APPEAL NO. 865/2025] FOR FOR
MODIFICATION ON IA 36111/2023
IA No. 36111/2023 - MODIFICATION

MA 1738/2023 in W.P.(C) No. 454/2015 (PIL-W)
[TO BE HEARD ALONG WITH CRIMINAL APPEAL NO. 865/2025] FOR
CLARIFICATION/DIRECTION ON IA 147270/2023 FOR APPLICATION FOR
PERMISSION ON IA 147282/2023 FOR impleading party ON IA 147284/2023
FOR INTERVENTION/IMPLEADMENT ON IA 147284/2023 FOR PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 158877/2023 FOR
EARLY HEARING APPLICATION ON IA 167297/2024
IA No. 147282/2023 - APPLICATION FOR PERMISSION
IA No. 147270/2023 - CLARIFICATION/DIRECTION
IA No. 167297/2024 - EARLY HEARING APPLICATION
IA No. 147284/2023 - INTERVENTION/IMPLEADMENT
IA No. 158877/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 35097/2023 (PIL-W)

[TO BE TAKEN UP IMMEDIATELY AFTER SUBMISSIONS IN CRIMINAL APPEAL NO. 865 OF 2025 ARE OVER.]

IA No. 172055/2023 - APPLICATION FOR PERMISSION

Date : 19-03-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE S.V.N. BHATTI

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Mr. Varun Thakur, Adv.
Mr. Ramkar, Adv.
Ms. Shraddha, Adv.
Mr. Anilendra Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. 20th March, 2025 as part-heard at 2.00 p.m.

SLP(C) No. 754-755/2020

Shri Jaideep Gupta, learned senior counsel appearing for the petitioner, on instructions, seeks permission to withdraw the Special Leave Petitions.

The Special Leave Petitions are, accordingly, disposed of as withdrawn.

W.P. (C) No.454/2015

Registry is directed to accept vakalatnama filed by Advocate-on-Record on behalf of Ms. Indira Jaising in W.P.(C) No.454 of 2015.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)